

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 13.04.2022 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 114/2022 IA No. 269 & 270/2022	Gail (india) Limited V Mr. Ebenzerinbaraj RP	Giridhar & Sai	
2.	Comp App (AT)(CH)(Ins) No. 115/2022 IA No. 271,272 & 273/2022	Tushara Energy Ventures P Ltd V Varnika Industries Pvt Ltd	Mithun shashank	
3.	Comp App (AT)(CH)(Ins) No. 116/2022 IA No. 274 & 275/2022	IDBI Bank Limited V C.J. Davis IRP of Tip Top Furniture P Ltd	A.G. Sathiyararayana	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 324/2021 & IA No. 672,673/2021	Arun Kumar V Federal bank Ltd & Anr	P.J. Rishikesh	
5.	Comp App (AT)(CH)(Ins) No. 305/2021 IA No. 644/2021	Muraledharan V.N. & 58 Ors V Hindustan Newsprint Ltd & Anr	Sandeep Gopalakrishnan	
6.	Comp. App. (AT)(CH)(Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	Gokul Raj G. Derrick Sam A. Chandrasekar for RP
7.	Comp. App (AT)(CH)(Ins) No. 268/2021 (IA No. 583,584 & 585/2021)	Central Board of Trustees V Shri Kumar Rajan	K. Ramu R. Vishnu	Respondent served on 04/12/2021 No Appearance
8.	Comp App (AT)(CH)(Ins) No.86/2022 & IA No.183 & 184/2022	Earthin Projects Ltd. V Indu Projects Ltd & 2 Ors.	Y.Suryanarayana	
9.	TA No. 91/2021 & (Comp App (AT)(Ins) No. 314/2020 & 436/2021)	Maple Tree Leather Goods Pvt Ltd V Savan Godiawala & 7 ors	Pankaj Jain	Vaijayanth Paliwal-R1 Nitish Kumar Parul- R2 Sanjay Kapoor Megha Karnwal-R4 Sanjay Lodha-R8 R3, R5-R7 Notice Served
10.	Comp App (AT)(CH) No. 39/2021 IA No. 537/2021 & 538/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd &Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
11.	Comp App (AT)(CH) No. 40/2021 IA No. 539/2021 & 540/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed

12.	Comp App (AT)(CH) No. 41/2021 IA No. 541/2021 & 542/2021	Union of India Represented by Regional Director, South East Region V Megacity (Bangalore) Developers and Builders Ltd & Anr	Avinash Krishnan Ravi	Shardul Amarchand Mangaldas & Co. Caveator For R2 Process fee not filed
13.	Comp App (AT)(CH)(Ins) No. 316/2021	Beauty Etiole Pvt Ltd V C. Sanjeevi & 2 Ors	VV Sivakumar Chetan Sagar	

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	TA No. 10/2021 (Comp App (AT) 184/2019 (IA No. 2765 of 2020) (PH)	M. Appayya & 4 ors V M. Chandra Sekhar Rao & 8 ors	Anshuman Sharma	S. Chidambaram Arpit Shukla-R1-R4
15.	T.A.No.9 /2021 Com. App (AT)(Ins) No.813/2020	Logwell Logistics and Aviation Services (OPS) P Ltd. V Velankani Electronics P Limited	Ms.Madhurika Ray Uddaym Mukerjee	Ajay Kumar M
16.	TA No.11/2021 (Comp App (AT) No.108 /2020)	Vamsidhar Maddipatla & Anr V Teckbond Laboratories P Ltd & Ors.	R.V. Yogesh Snigdha Singh	Abhijit Sinha & Adhithya Sukula – R1, R3 & R6 Kailash Jaiswal – R2, R4 & R5
17.	TA No.19/2021 Comp App (AT) No.124/2020	Meenakshi Hotels & Resorts Pvt. Ltd & Arr V Abraham Reji & 14 Ors.	Vinay Mathew Joseph	R-1&2/Hema Srinivasan Swathi Umayaparvathi R-9/Anil D Nair

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2.Court Officer - PH No. : 044-2888 0450